

**Central Administrative Tribunal
Principal Bench, New Delhi**

O.A. No. 2396/2014

This the 22nd day of July, 2016

**Hon'ble Shri Shekhar Agarwal, Member(A)
Hon'ble Shri Raj Vir Sharma, Member (J)**

Dr. Abhimanyu Anand, working Sr. Resident
S/o Sh. Braj Kishor Roy, Age About 33 years,
R/o Room No. D-4, House No.F 80
Katwaria Sarai, Hauz Khas, ND-16

...Applicant

(By Advocate: Ms. Priyanka Bhardwaj
with Mr. M.K. Bhardwaj)

Versus

1. Union of India
Through its Secretary,
Government of India
Ministry of Health & Family Planning
Nirman Bhawan, New Delhi -110001
2. Vardhman Mahavir Medical College & Safdarjung
Hospital,
Through its Medical Superintendent,
New Delhi -110029
3. Dr. Abhay Singh,
Senior Resident,
Vardhman Mahavir Medical College & Safdarjung
Hospital, New Delhi.
4. Dr. Santosh Ram Chaudhary,
Senior Resident
Vardhman Mahavir Medical College & Safdarjung
Hospital, New Delhi. ... Respondents

(By Advocate: Mr. Rajinder Nischal)

Order (oral)

Hon'ble Mr. Shekhar Agarwal, Member (A)

Heard both sides. After arguing for some time learned counsel for the applicant on instructions from the applicant, who was present in

person, has withdrawn his prayer clause (a), (b) & (c) with liberty to make a representation to the respondents separately for age relaxation. As far as clause (d) of the relief clause is concerned, this O.A. is disposed of with the direction to the respondents not to replace the applicant who is an ad hoc appointee with another ad-hoc appointee in the same discipline, before completion of his three years tenure except on the grounds of misconduct or non-performance.

(Raj Vir Sharma)
Member (J)

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(Shekhar Agarwal)
Member (A)